## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. B. HARIKRISHNAN Counsel for Petitioner

Athiban Vijay Ja Crawtham Kumal

Caunsel for RI-Ro Attile

## **ORDER**

Counsel for both the parties present and prayed time for making final submissions. At request, time is enlarged. Put up on 18.07.2017 at 10.30 A.M.

experting. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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